WRITTEN ANSWERS TO QUESTIONS Proposal for fresh survey of the Khuidba Road-Bolangir Rail-Line in Orissa

- •4. SHRI JAGADISH JANI: Will the Minister of RAILWAYS be pleased to state:
- *i* whethe- Government in view of demand from different sections in Orissa, have considered the proposal for a fresh survey of the proposed Khurdha Road-Bolangir rail-line via Phulbani in Orissa; and
- (b I i'f so, the decision taken by Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and b) In the survey for Khurda Road-Bolangir rail-line, which was completed in 1986, the proposed alternative alignment via Phulbani was also examined. It was decided not to adopt the latter alignment as it involved steeper gradients, longer length. and increased cost.

Work to Rule Agitation by Ground engineers of Air India

*5. SHRI MOHINDER SINGH LATHER:

SHRI ASHOK NATH VERMA: Will the Minister of CIVIL AVIA-TION AND TOURISM be pleased to state:

- (a) whether Air-India's ground engineers resorted to work to rule agitation recently, completely disrupting Air India flight schedule, causing considerable loss to the exchequer, besides putting the passengers to ransom;
- (b) if so, what are the reasons therefor and since when they have been on strike;
- (c) what is the number of daily flights cancelled each day by **Air** India and the total loss suffered so far, as a result thereof; and
- (d) what steps have been taken by Government to resolve the issues involved?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL):

- (a) Yes, Sir. Work to rule and go-slow agitation of aircraft maintenance engineers has affected the operation of scheduled flights of Air India but it has not disrupted their services completely.
- (b) To provide more seats to high-yield traffic, the facility of first class travel granted to certain categories of employees was withdrawn. As a result of withdrawal of this facility, the Aircraft Maintenance Engineers Association directed the members to work to rule with effect from 22nd September, 1988.
- (c) Between 30th September to 27th October, 1988 48 roundtrip flights nave been cancelled and the estimated loss of revenue is expected to be of the order of Rs. 7 crores.
- (d) Air India Management has initiated negotiations with Aircraft Maintenance Engineers Association and discussions are still continuing.

संयुक्त राष्ट्र संघ में पाकिस्तान हारा जम्मू-कारमीर सामले का उठाया जाना

* 6. श्री राम नरेश यादव :

क्या विदेश मंत्री यह बताने की कुपा करेंगे कि:

- (क) क्या यह सब है कि पाकिस्तानी प्रतिनिधियों ने संयुक्त राष्ट्रसंघ की अक्तूबर, 1988 में हुई बैठक में जन्मू-काल्मीर के मामले को पुन: उठाया था;
- (ख) यदि हां, तो क्या पाकिस्तान का यह कृत्य भारत और पाकिस्तान के बीच हुए शिमला समझौते का उल्लंघन है;
- (ग) यदि हां, तो क्या सरकार ने इस संबंध में पाकिस्तान सरकार से विरोध प्रकट किया है; ग्रीर